

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-507
IB-249/ND/2023

IN THE MATTER OF:

Willis Lease Finance Corporation

Vs.

SpiceJet Ltd.

....Applicant

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 11.09.2023

CORAM:

**SHRI BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Virendra Ganda, Mr. Rajendra Barar, Ms. Priyanka Shetty, Ms. Ambareen Mujawar, Mr. Vishal Ganda, Mr. Ayush Dhaddha, Ms. Aakansha Mathur, Ms. Tanya, Advs.

For the Respondent : Mr. Sanjay Gupta, Ms. Sharmistha Ghosh

ORDER

This is a part heard matter. List the matter before the Regular Bench on **22.09.2023.**

S/d-
(RAHUL BHATNAGAR)
MEMBER (T)

S/d-
(BACHU VENKAT BALRAM DAS)
MEMBER (J)